

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Kolkata Circuit Bench

Appeal Nos. 07 of 2013 & 217 of 2012

Dated : 9th October, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. Appellant (s)

Versus

West Bengal Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Subin Kumar

Counsel for the Respondent(s) : Mr. Pratik Dhar &
Mr. C.K. Rai for R-1.

ORDER

We have heard the Learned Counsel for the parties.

Mr. C.K. Rai, Learned Counsel for the Respondent has filed written submissions.

Judgment is reserved

(Rakesh Nath)
Technical Member
rkt

(Justice M. Karpaga Vinayagam)
Chairperson